

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 637**

**TO BE ANSWERED ON THE 06<sup>TH</sup> FEBRUARY, 2018/ MAGHA 17, 1939 (SAKA)**

**PROTECTION OF VULNERABLE GROUPS DURING DISASTERS**

**637. SHRIMATI KIRRON KHER:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the details of provisions for special protection to vulnerable groups of the society under the National Disaster Management Plan of 2016;**

**(b) the special protection proposed for women in relief camps to ensure safety against sexual violence and availability of menstrual hygiene to them; and**

**(c) the special protection proposed for members of the Scheduled Castes who may be denied societal help for members of economically backward classes who might lack personal resources for rehabilitation?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a): The National Disaster Management Plan (NDMP), inter – alia, serves as a guide for preparation of plans by other stakeholders i.e. Central Govt. agencies and State Govt. agencies for Disaster Risk Management. The NDMP has identified the measures that need to be taken care of for the rehabilitation of the vulnerable groups of the society such as elderly, women and children etc. In order to build capacity of vulnerable groups against all types of disasters, a special component of Empowering Women,**

**Marginalized communities and physically challenged communities have been included to ensure equitable and gender sensitive approaches at the National, State and district level.**

**(b): NDMA issued Guidelines on Minimum Standards of Relief in February, 2016. This contains the following special provisions for women in relief camps :**

**(i) Special care to be taken for safety and privacy of inmates, especially women and widows.**

**(ii) Separate toilet and bath area for women.**

**(iii) Providing Dignity kits comprising of sanitary napkins and disposable paper bags.**

**(c): NDMP does not have any special provision on caste basis. It has provisions for physical, economic, social and psychological rehabilitation of all the affected people. The special needs of the Scheduled Castes and other vulnerable population are assessed through Post – Disaster needs assessment on the basis of which Reconstruction and Rehabilitation should be undertaken, thus taking care of the Scheduled Castes.**